

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/29(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SRI VIDYADAR HEGDE VS SCHEFIELDS INTERNATIONAL PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

ORDER

1. None for the parties.
2. Vide Order dated 12.09.2023 passed by the Hon'ble High Court at Calcutta, the above case records (hard copies) have been transferred to the NCLT, Kolkata Bench from the Hon'ble High Court at Calcutta through the Registrar, Original Side by his letter dated 10.11.2022, since this is a transferred case without any soft copy, the parties are directed to upload all the documents/pleadings on the e-filing portal (DMS) within 2 weeks' time and ensure defect free status. The parties are further directed to confirm by filing an affidavit that the documents which are uploaded, are the verbatim copies of the documents which were filed with the Hon'ble High Court at Calcutta. Such affidavits shall be filed not less than 2 days before the next date of hearing.
3. Registry is directed to issue notice to the parties by speed post and email and place tracking information on record.
4. Post this matter on **03.10.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**